

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.02.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India  <b>With</b>	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
2.	Competition App. (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
3.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
4.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3

### For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 155 of 2022	Metropolitan Industries Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.  <b>With</b>	Maulik Nanavati	Rajesh Srivastava
6.	Comp. App. (AT) (Ins) No. 156 of 2022	Skil Shipyard Holdings Pvt. Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.  <b>With</b>	Maulik Nanavati	Rajesh Srivastava
7.	Comp. App. (AT) (Ins) No. 157 of 2022	Skil Infrastructure Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.	Maulik Nanavati	Rajesh Srivastava

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya (Through legal representative Mr. Shantanu Shandilya) & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal- R3, R4 & R5 Aashish Gupta-RP
<b>9.</b>	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1
<b>10.</b>	Comp. App. (AT) (Ins) No. 445 of 2021	Amit Gupta Vs. Anil Kohli Resolution Professional for Dunar Foods Ltd.	Gyanendra Kumar	Abhishek Anand Mohak Sharma Vishrutyi Sahn Fatema Kachwala
<b>11.</b>	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors.	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3
<b>12.</b>	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
<b>13.</b>	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3
<b>14.</b>	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
<b>15.</b>	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr.  <b>With</b>	Bina Gupta	Samar Bansal (R-CCI)
<b>16.</b>	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Nisha Kaur Uberoi	Pankaj seth (R-CCI)

17.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Nisha Kaur Uberoi	Samar bansal (R-CCI)
18.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors.  <b>With</b>	Vaibhav Gaggar	Samar Bansal (R-CCI)
19.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors.  <b>With</b>	Vaibhav Gaggar	Samar Bansal (R-CCI)
20.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors.  <b>With</b>	Nisha Kaur Uberoi	Saurabh Mishra-CCI
21.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Bina Gupta	Pankaj Seth-R1
22.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors.  <b>With</b>	Anshul Narayan	Samar Bansal
23.	Competition App. (AT) No. 02 & 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Anshul Narayan	Saurabh Mishra (R-CCI)
24.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1

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By order of Hon'ble Chairperson  
-sd/-  
Registrar